

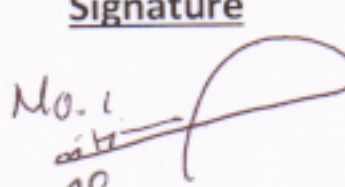
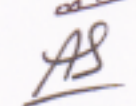
**National Company Law Tribunal
Allahabad Bench**

CP No.(IB) 171/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2018

NAME OF THE COMPANY: APL Apollo Tubes Ltd. Vs. G S Express Pvt. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 9 IBC

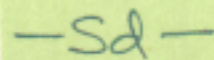
| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|---------------|--------------------|-----------------------|---|
| 1. | PRITISH KUMAR | Advocate | Respondent No. 1 |  |
| 2. | ADITYA SINGH | Adv. | Applicant |  |

CP NO. (IB) 171/ALD/2018

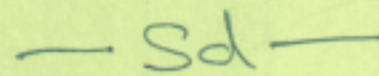
Sh. Aditya Singh, Advocate for the petitioner/Operational Creditor and Sh. Prithish Kumar, Advocate for the Respondent No.1/Corporate Debtor is present. Learned counsel for the respondent/Corporate Debtor sought leave of the Court for filing Reply, prayer is allowed. Reply is taken on record. Thereafter, Rejoinder, if any, may be filed within seven days with a copy in advance to the opposite party.

List the matter on 25th May 2018, for admission.

Dated:18.05.2018



**SAROJ RAJWARE,
MEMBER (T)**



**V.P. SINGH,
MEMBER (J)**

Typed by:
Md. Zaid